

**HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)**

O R D E R

No. 1035 Dated 17/11/2018

In the interest of administration, the services of following Staff is placed at the disposal of Hon'ble Mr. Justice Rajesh Bindal after His Lordship assumes the charge of the Judge, High Court of J&K on 19-11-2018:-

S.No.	Name of the Officer/ Official S/Shri	Post held
1.	Anil Raina	Secretary
2.	Hilal Yousuf	Bench Secretary
3.	Regan Singh	Reader
4.	Karam Chand	Private Secretary
5.	Ram Krishan	Sr.Scale Stenographer
6.	Rakesh Kumar	Sr.Sale Stenographer
7.	Ms.Riya Pran Koul	Research Assistant
8.	Sunil Koushal	Restorer
9.	Surinder Kumar	Driver
10.	Hari Chand	Jamadar
11.	Man Singh	Orderly
12.	Raj Kumar	Orderly
13.	Ibrar Khan	Orderly

Furthermore, Court No.1 and Chamber attached to it in the Jammu Wing of the High Court and Court No.1 and Chamber attached to it in the Srinagar Wing of the High Court (presently lying vacant on account of transfer of Hon'ble Mr.Justice Alok Aradhe to Karnataka High Court) are hereby allotted to Hon'ble Mr.Justice Rajesh Bindal.

By Order.

(Sarjáy Dhar)
Registrar General

No: 4494-S/K Dated: 17/11/2018
Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr.Justice Rajesh Bindal.
.....for information of His Lordship.
3. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
4. Joint Registrar(Protocol), High Court of J&K, Jammu/Srinagar.
5. Incharge Infrastructure Section, High Court of J&K, Jammu.
6. Estates Officer, High Court of J&K, Jammu/Srinagar
.....for information and further n/a.
7. CPC, e-Courts, High Court of J&K, Jammu for information and with the request to upload the same on the official Website of J&K, High Court for information of all concerned.

Registrar General